

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00065/2017

(in OA 200/00595/2016)

Jabalpur, this Tuesday, the 23rd day of July, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Arun Joshi, S/o Late Shri S.N. Joshi,
Aged about 52 years,
Presently working as Divisional Boiler Inspector,
West Central Railway,
Bhopal (M.P), R/o 401, Sector-3,
Shakti Nagar, Habibganj, Bhopal (M.P) - 462001 **-Petitioner**

(By Advocate – Shri Amardeep Gupta)

V e r s u s

1. Shri Girish Pillai, General Manager,
West Central Railway, Opposite Indira Market,
Jabalpur (M.P) – 482001.
2. Shri G.L. Meena, Chief Personnel Officer,
West Central Railway, Opposite Indira Market,
Jabalpur (M.P) – 482001.
3. Shri Rajesh Agrawal, Chief Mechanical Engineer,
West Central Railway, Opposite Indira Market,
Jabalpur (M.P) - 482001 **-Respondents**

**(By Advocate –Shri Prasanjeet Chatterjee, proxy counsel of
Shri Vijay Tripathi)**

O R D E R (O R A L)

By Navin Tandon, AM.

This Contempt Petition was filed for non compliance of
the interim orders dated 06.06.2016 passed by this Tribunal in

Original Application No.200/595/2016. Subsequently, the Original Application has been finally adjudicated and the same has been partly allowed. Therefore, this Contempt Petition is not maintainable as the interim order merges with the final order.

2. Accordingly, CCP is dismissed as not maintainable. Notices are discharged.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member